

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 71
ANSWERED ON 20th July, 2017

SPEED BREAKERS

*71. SHRI SATAV RAJEEV:
SHRI P.R. SUNDARAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the number of people killed during the last three years due to speed breakers;
- (b) whether data from transport Ministry has revealed that Speed breakers are the cause of 30 crashes killing at least nine people a day, if so, the details thereof and the reasons therefor;
- (c) whether the Government has written to the States to ensure that norms/standards prescribed for building speed breakers are followed;
- (d) if so, the details thereof including the norms/standards prescribed for the purpose and the response of the States thereto; and
- (e) the other steps taken by the Government to remove the faulty/dangerous speed breakers to avoid accidents?

ANSWER

MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 71 ANSWERED ON 20-07-2017 ASKED BY SHRI SATAV RAJEEV AND SHRI P.R. SUNDARAM REGARDING SPEED BREAKERS.

(a) & (b) Ministry of Road Transport & Highways has started to compile the data of road accidents due to speed breakers since 2014. As per the data reported by Police Departments of States/UTs, the number of accidents, persons killed and injured due to speed breakers for calendar years 2014 and 2015 are as under: -

Years	Number of road accidents due to speed breakers	Number of persons killed due to speed breakers	Number of persons injured due to speed breakers
2014	11,008	3,633	9,428
2015	11,084	3,409	9,764

(c) to (e) Ministry of Road Transport & Highways has written to all the States / UTs not to construct speed breakers on National Highways.

Design and construction of roads including National Highways (NHs) are carried out as per Indian Roads Congress (IRC) codes and Ministry of Road Transport & Highways' guidelines. The standards for construction of speed breakers are contained in IRC Code No. IRC:99-1988 "tentative guidelines on the provision of speed breakers for control of vehicular speeds on minor roads."

Wherever reduction of speed on NHs becomes unavoidable due to specific site constraints, States / UTs have been asked to provide rumble strips as per the Ministry's guidelines as traffic calming measures. The Ministry of Road Transport & Highways has also requested all the states to remove unauthorized speed breakers from National Highways.
